

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Original Application No. 1366 of 2002.

Allahabad, this the 25th day of November, 2002.

Hon'ble Mr. S Dayal, A.M.

Hon'ble Mr. A.K. Bhatnagar, J.M.

Sunil Kumar Yadav,

s/o Sri Dalla Yadav,

r/o Jungle Sikari,

P/o Jungle Chaubari

District Gorakhpur.

.....Applicant

(By Advocate : Sri R.K. Chaubey)

Versus.

1. Union of India through
General Manager, North Eastern
Railway, Gorakhpur.

2. Chief Personal Officer,
North Eastern Railway,
Gorakhpur.

3. Chairman,
Railway Recruitment Board,
Near Gorakhpur Railway Station,
Gorakhpur, Pin Code- 273012.

.....Respondents.

(By Advocate : Sri K.P. Singh) 

ORDER

BY HON'BLE MR S DAYAL, MEMBER -A.

This application has been filed seeking appointment of the applicant on the post of Commercial Clerks/Ticket Collectors.

2. The case of the applicant is that he has passed 2 years Vocational Course in Railway Commercial (Job Linked-Full Time Course) which commenced in the Academic year 1997-98 and accordingly to the conditions given in the advertisement dated 09.11.1996 in 'Rojgar Samachar' that the candidates will be appointed in the Railway Service as a Commercial Clerks/Ticket Collectors. After successfully completing the course, the applicant has not been appointed although the other candidates have been appointed. The applicant had made a representation to the respondents which, he claims, has not been replied to.

3. We feel that it is expedient to direct the respondents to consider a detailed representation which shall be made by the applicant within a period of 2 weeks and pass a reasoned and speaking order on the said representation within a period of 3 months from the date of receipt of the said representation.

4. There shall be no order as to costs.


Member-J


Member-A

Manish/-